

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/4840/2020

This the 04th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Dr. Aejaz Ahmad Wani age 34 years, S/o Ali Mohammad Wani, R/o Khanabal, Anantnag.

.....Applicant

(Advocate:- Mr. Mudasir Bin Hassan)

Versus

1. State through its Commissioner-cum-Secretary to Govt Health and Medical Education Department, Civil Secretariat, Srinagar and two ors.

.....Respondents

(Advocate: Mr. Rajesh Thappa, Deputy Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that he does not want to press this T.A.

2. Accordingly, the T.A. is dismissed as not pressed.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**